ITEM NO.24 COURT NO.4 SECTION III-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 52968/2025

[Arising out of impugned final judgment and order dated 22-08-2024 in CWPOA No. 7538/2020 passed by the High Court of Himachal Pradesh at Shimla]

STATE OF H.P. & ORS. Petitioner(s)

VERSUS

TEK CHAND RAM Respondent(s)

(IA No. 251052/2025 - CONDONATION OF DELAY IN FILING)

WITH

Diary No(s). 54489/2025 (III-B)
(IA No. 254585/2025 - CONDONATION OF DELAY IN FILING)

Date : 17-10-2025 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) :
Mr. Arman Roop Sharma, Adv.
Ms. Shimpy Sharma, Adv.
Ms. Yeshasvi Shrivastava, Adv.
Mr. Nishkarsh Pharswal, Adv.
Ms. Saumya Mishra, Adv.
Mr. Amit Kumar Pandey, Adv.
Dr. Vinod Kumar Tewari, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1) Delay condoned.

2) Issue notice.

3) Tag with SLP (C)No. 19841 of 2025.

Signature Not Verified
Digitally signed by NIDHI AHUJA
Date: 2025.10.18 13:44:34 IST
Reason:

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR